NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA(CAA) NO.07/Chd/Hry/2017

In the matter	of:
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Scheme of Amalgamation of

M/s Cotys Buildcon Pvt. Ltd. & Ors.

... Applicant/Transferor Cos.

With

M/s Pariksha Builders & Developers Pvt. Ltd. ... Applicant/Transferee Co

Present:

Mr. Praveen Gupta, Advocate for applicant-companies.

Learned counsel for applicant-companies seeks time to file affidavit of the Authorised Representative(s) of applicant-companies stating therein about the other Sectoral Regulator(s), if any, in respect of the applicant-companies.

Matter is adjourned for hearing to 26.05.2017. Affidavit be filed one day before the next date. -sd1 -

> (Justice R.P. Nagrath) Member(Judicial)

(Deepa Krishan) Member (Technical)